

Statement*List of Absconders in Bombay Bomb Blast Case
[Rc. 1(S). 93 STF.BB]*

Name of the Accused	Red Corner Notice No.
1	2
1. Abbu Salem Abdul Qayoom Ansari	A-103/3/1995
2. Abdul Rashid Mohd. Khan	A-343/8/1994
3. Anis Ibrahim Kaskar	A-349/8/1993
4. Anwar Ahmed Haji Jamal Theba	A-345/8/1993
5. Ayub Abdul Razak Memon	A-138/4/1993
6. Dashir Ahmed Khan Ainul Haque Khan	A-348/8/1993
7. Dawood Ibrahim Kaskar	A-135/4/1993
8. Ibrahim Abdul Razak Memon	A-127/4/1993
9. Feroz Abdul Rashid Khan	A-344/8/1994
10. Eijaz Mohd. Sharif A-343	A-353/8/1993
11. Irfan Ahmed Gulzar Chaugule	A-347/8/1993
12. Shabir Syed Ismail Kadri	A-531/10/1996
13. Javed Dawood Telor	A-350/8/1993
14. Javed Hussain Sayed Muzzamil Hussain	A-345/8/1994
15. Qamar Al Anwar	A-346/8/1994
16. Karimulla	A-387/7/1995
17. Latif Noor Mohd.	A-347/5/1995
18. Mohd. Ahmed Dosa	A-351/8/1993
19. Mohd. Shati Kasam Memon	A-136/4/1993
20. Mohd. Farooq Yasin Mansoor	A-385/7/1995
21. Mohd. Kasim Lajpuria	A-349/8/1994

1	2
22. Mohd. Tainur Mohd. Hayat Phansopkar	A-348/8/1994
23. Munaf Abdul Majid Hajari	A-102/3/1995
24. Nasir Ahmed Anwar Shaikh	A-189/4/1995
25. Reshma Ayub Memon	A-139/4/1993
26. Shabana Ibrahim Memon	A-137/4/1993
27. Shamsuddin Mohd. Hussain	A-352/8/1994
28. Tahir Mohd. Merchant	A-228/5/1994
29. Salim Abdul Gani Gazi	A-184/3/1995
30. Syed Arif	A-388/7/1995
31. Yakub Wali Mohd. Khan	A-346/8/1993
32. Riyaz Abu Backer Khatri	Likely to be got issued shortly

*[Translation]***Employment to Dependent**

918. SHRI MANIKRAO HODLYA GAVIT :
SHRI CHHITUBHAI GAMIT :

Will the Minister of WELFARE be pleased to state:

(a) whether the Government have formulated or proposed to formulate any criteria to provide employment to the handicapped dependent of the retired Central Government employees on the basis of qualification; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No, Sir.

(b) Question does not arise.

*[English]***Environment Projects**

919. SHRI VIJAY SANKESHWAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the Centrally aided projects undertaken in Karnataka for the improvement of

environment and development of forests during the last three years;

(b) the achievements made in this regard, projectwise; and

(c) the financial assistance provided by the Central Government for the purpose, projectwise?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) Details of the Centrally aided projects undertaken in Karnataka for the improvement of environment and development of forests during the last three years, alongwith achievements, both physical and financial, are given in the statement attached.

Statement

(Rs. in lakhs)

S. No.	Name of the Scheme	Broad Objectives	Extent of funding	Status	Achievements during the last three years 94-95, 95-96 & 96-97	
					Financial	Physical
1	2	3	4	5	6	7
1.	Beneficiary Oriented Scheme	To rehabilitate tribal and other families under relocation plan	100%	ongoing	22.08	Targets fixed in terms of financial releases
2.	Central Zoo Authority	Upgradation of zoos	100%	ongoing	19.52	2 zoos covered
3.	National Parks and Sanctuaries	Development of National Parks and Sanctuaries	100%	ongoing	467.02	17 National Parks & Sanctuaries covered
4.	Eco-development around National Parks and Sanctuaries	Provide alternative sustenance to communities living on fringes of National Parks	100% (NR) 50% (R)	ongoing	104.10	11 National Parks & Sanctuaries covered
5.	Project Elephant	To ensure long term survival of elephants	100% (NR) 50% (R)	ongoing	256.79	Targets fixed in terms of financial releases
6.	Project Tiger	To ensure viable population of tigers	100% (NR) 50% (R)	ongoing	143.38	One Tiger Reserve covered
7.	Modern Forest Fire Control Methods	Controlling forest fires to protect and conserve forests	100%	ongoing	16.82	Targets fixed in terms of financial releases
8.	Association of Scheduled Tribes and Rural Peer in regeneration of degraded forests	Improving biomass resource base in degrade forests	100%	ongoing	36.30	130 ha area covered
9.	Area Oriented Fuelwood and Fodder Project Scheme	Augmenting supply of fuelwood and fodder in identified fuelwood deficit districts	50%	ongoing	607.25	14,949 ha *area covered

1	2	3	4	5	6	7
10.	Non Timber Forest produce including Medicinal Plants	Raising of Non Timber forest Produce including Medicinal Plants	100%	ongoing	98.85	1,520 ha *area covered
11.	Seed Development Scheme	Develop infrastructure for quality seed	100%	ongoing	8.93	Targets fixed in terms of financial releases
12.	Integrated Afforestation and Eco-development Projects Scheme	Promote afforestation and Eco-development	100%	ongoing	829.88	15,426 ha *area covered
13.	Biosphere Reserve Scheme	Eco-development, nursery development, protection and patrolling in Nilgiri Biosphere Reserve	100%	ongoing	65.29	One Biosphere Reserve covered
14.	National River Action Plan	Abatement of river water pollution	50%	ongoing	204.72	8 Towns are being covered

*Tentative
NR—Non-recurring
R—Recurring

Committee on Sugar Mills in Andhra Pradesh

920. SHRIMATI LAKSHMI PANABAKA :
DR. T. SUBBARAMI REDDY :
SHRI G.A. CHARAN REDDY :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Union Government held the Government of Andhra Pradesh responsible for the sorry state of affairs in the State-run sugar factories in the State;

(b) whether a high powered committee has submitted its report;

(c) if so, the details thereof;

(d) whether the State Government has implemented all the recommendations made therein; and

(e) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) The Union government does not

look into the administrative affairs of State-run sugar factories. It is being looked after by the concerned State Government/their Public Sector Undertakings.

(b) to (e) The High Powered Committee on Sugar Industry has not submitted its report so far.

Recruitment in Para Military Forces

921. SHRI ANANT GUDHE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the vacancy of constables and other officials as on June 30, 1997 under B.S.F./C.R.P.F./Indo Tibet Border Police Force and other such para-military organisations;

(b) the actual recruitment made in these organisations during the last three years, organisation-wise, yearwise and manpower requirement of each of these organisations for 1997-98;

(c) the present arrangements for recruitment of personnel required by these organisations;

(d) whether the Government are considering suitable changes in the existing structure/system to ensure selection of the candidates from all over the country ensuring representation to each State in these forces including Delhi Police for VIP security; and

(e) if so, the details thereof?